

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CP/CA. No. 833/2016

IN THE MATTER OF:

M/s ATM Credit Investment Pvt Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391 (2) to 394

Order delivered on 24.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER :- Mr. Rajesh Agrawal, Advocate

For the RD(NR)Delhi / ROC Delhi :- Mr. Manish Raj, Company Prosecutor

For the Official Liquidator, Delhi :- Ms Chetana Kandpal, Company Prosecutor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 7th September 2017.

— Sd —
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— Sd —
(R. VARADHARAJAN)
MEMBER (JUDICIAL)